

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/537/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar, District & Sessions Judge,
Khonsa, Tirap District,
Arunachal Pradesh.

Dated Guwahati the, 17th February, 2024.

Sub:- **Casual Leave and Restricted holiday.**

Ref:- Your letter dated 15.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.01.2024 and restricted holiday on 17.01.2024, along with station leave permission from 15.01.2024 to 17.01.2024**. Further, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/538-539/A, dated , 17-02-2024

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)